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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO. 270/94
IN
O.A. NO. 1919/89

New Delhi this the 10th day of October, 1994

THE HON'BLE MR. JUSTICE S. C. MATHUR, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

H. K. Bansal
C/O Shri G. K. Aggarwal, Adv.,
G-82, Ashok Vihar-I,
Delhi-110052.

... Applicant

By Advocate Shri G. K. Aggarwal

Versus

Union of India through
Secretary, Ministry of
Communication,
Sanchar Bhawan,
New Delhi - 110001.

... Respondent

O. R. D. E. R.

Hon'ble Mr. Justice S. C. Mathur -

The learned counsel for the applicant states
that he does not press this application. Accordingly,
this review application is dismissed as not pressed.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

S. C. Mathur
Chairman

/as/